

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 147 of 2012

Dated : 5th December, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tata Power Company Limited **....Appellant(s)**

Versus

Jharkhand State Electricity Regulatory Commission **....Respondent(s)**

Counsel for the Appellant (s) : Ms. Suganda Somani

Counsel for the Respondent(s): Mr. C.K. Rai
Mr. Ravin Dubey for R.1

ORDER

It is submitted that Mr. C.K. Rai appearing for the Commission will be filing the reply by tomorrow, a copy of which has already been served on the other side.

Post the matter for hearing on **17.01.2013**. In the meantime, Rejoinder if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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